

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

Subject: Higher Judicial Service (direct recruitment)
Examination, 2011.

.....

NOTIFICATION

No: 672

Dated: 27-9-2011

In reference to this Registry's Notification No. 501 dated 01.08.2011 it is notified for information of all concerned that the following applicants have not been found eligible for the examination due to the defects indicated in Column (IV). They may remove the defect within ten days:

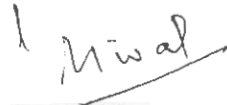
Jammu Division

S. No.	Name of the applicant S/Shri	Parentage and address S/Shri	Reason
(I)	(II)	(III)	(IV)
1	Ali Sayed Beig	Fareed Beigh R/O Gohlad Mustafa Nagar, Mendhar, Poonch	Invalid experience certificate
2	Anzar Ahmed Khan	Anayiat Uallah Khan R/O Vill. Kalaban, Tara Kote Teh. Mendhar, Distt. Poonch	Invalid experience certificate
3	Abdul Qayoom	Mohd Sadiq R/O Samote, Qureshi Bus Stand, Surankote, Poonch.	Invalid experience certificate
4	Rakesh Kumar Chargoitra	Rattan Lal Chargoitra R/O Bhalwal, Jammu	Copy of category certificate not attached
5	Kamal Hussain	Manawar Hussain R/O Saral Teh. Havali, Pooch.	Invalid experience certificate
6	Dinesh	Harbans Lal R/O Dhanore Loharian, Rajouri.	Copy of category certificate not attached
7	Azar Qayum	Abdul Qayum R/O 1/20, Sec.1 Janipur, Pamposh Colony, Jammu.	Invalid experience certificate
8	Murtaza Ali Khan	Mir Ali Khan R/O Dogrian Surankote Poonch.	Invalid experience certificate
9	Mukhtar Ahmed	Shaham Din R/O Kalaban Tehsil Mendhar, Distt. Poonch.	Invalid experience certificate
10	Mohd Rafeeq	Faqeer Mohd. R/O Dharna Mohalla Mali Mohra, MDR Poonch	Invalid experience certificate
11	Mohd Wajahat	Lt. Mohd Rustum R/O Bhadarwah Mohalla Dharampura Tehsil Bhaderwah, Doda.	Overage
12	Puish Gupta	Devinder Gupta R/O H. No. 140 Sec. Ext. 4 Trikuta Nagar, Jammu	Copy of State Subject certificate not attached
13	Mushtaq Hussain Shah	Gulzar Hussain Shah R/O Qusba, Main Sayedan Tehsil Haveli, Poonch.	Invalid experience certificate
14	Iftikhar	Jafar Hussain R/o Vill. Saloonia Tehsil	Invalid experience

Kashmir Division

S. No.	Name of the applicant S/ Shri	Parentage and address S/Shri	Reason
(I)	(II)	(III)	(IV)
1	Ms. Shahnaz Rahim	Abdul Rahim Shah R/O Sofana Man, Pinjura, Shopian	Invalid experience certificate
2	Sajad Ahmad Parrey	Sana Ullah Parrey R/O Ugjan, Herpora, Anantnag	Overage
3	Mohd. Amin Peer	Lt. Ab. Khaliq Peer R/O Meelyal, Peer Mohalla, Kupwara.	Copy of RBA certificate not attached
4	Sameer Ahmad Khan	Abdul Qayoom Khan R/O Vill. Konan Hakim Mohalla, Bandipora.	Invalid experience certificate
5	Shaikh Mubarak Ahmad	Shaikh Mohd Sidiq R/O Kachdoora, Bonmohalla, Shopian.	Overage
6	Arifa Amin	Lt. Mohamad Amin Tak R/O Kishtwar, Asrar Abad P/A H. No.10, L. No.2 Sec.3 Guberg Colony, Hyderpora, Srinagar.	Underage
7	Roohi Muzaffar	Dr. Khalid Muzaffar R/O 48 Tulsi Bagh, Srinagar.	Overage
8	Reyaz Ahmad Gada	Ghulam Qadir Gada R/O Bonabazar, Shaban Shah Mohalla, Shopian.	Overage
9	Mohammad Ayoob	Abdul Khaliq Sheikh R/O Trenz, Mohalla Baba Khazir, Tehsil Shopian.	Copy of State Subject Certificate not enclosed
10	Hilal Akbar Lone	Mohd. Akbar Lone R/O Naid Khai, Mohalla Manzpora Tehsil Sonawari, Distt. Bandipora.	Copy of State Subject not attached
11	Namgyal Wangchuk	Tsering Stobdan R/O Shey Gongma, Leh	Experience certificate not attached

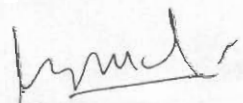
All future communications should be addressed to the undersigned.


(J. R. Kotwal)
Registrar General

No:- 13702-5/9.5
Copy to the:-

Dated:- 27-07-2011

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice J. P. Singh,
.....for information of their Lordships.
3. Director Information, J&K, Srinagar, for publication in the newspapers having wide circulation in the entire State.
4. Incharge NIC for uploading on High Court Website.
5. Office file.


(K. K. Wattal)
Joint Registrar(Admn.)